

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2536-2537/2022

(Arising out of impugned final judgment and order dated 29-07-2021 in WP No. 9703/2021 20-09-2021 in WP No. 9703/2021 passed by the High Court Of Judicature At Madras)

NATIONAL MEDICAL COMMISSION

Petitioner(s)

VERSUS

POOJA THANDU NARESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.23402/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT )

Date : 04-04-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Dhawal Mohan, Adv.  
Mr. Prateek Bhatia, Adv.  
Mr. Gaurav Sharma, AOR

For Respondent(s) Mr. T. Harish Kumar, AOR  
Mr. Navneet Dugar, Adv.  
Mr. Shubham Kothari, Adv.

Mr. S. Nagamuthu, Sr. Adv.  
Mr. M.P.Parthiban, Adv.  
Mr. A.S.Vairawan, Adv.  
Mr. R. Sudhakaran, Adv.  
Mrs. Shalini Mishra, Adv.  
Mr. T. Hari Hara Sudhan, Adv.  
Mr. Vikash G.R., Adv.

Mr. Amit Anand Tiwari, AAG  
Dr. Joseph Aristotle S., AOR  
Ms. Mary Mitzy, Adv.  
Ms. Devyani Gupta, Adv.  
Ms. Tanvi Anand, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

In view of the letter circulated by the petitioner seeking

adjournment in order to file a rejoinder affidavit, list on  
12.04.2022.

Rejoinder affidavit be filed by 08.04.2022.

(ARUSHI SUNEJA)  
SENIOR PERSONAL ASSISTANT

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)